

**India Sugar and Refineries Ltd.**

941. Shri Agadi: Will the Minister of Food and Agriculture be pleased to state:

(a) the total quantity of sugar cane purchased by India Sugars and Refineries Limited Managing Agents, Hospet Mysore State from unregistered areas in 1957-58;

(b) whether money has been paid in full to the growers; and

(c) if not, the reasons thereof?

The Minister of Food and Agriculture (Shri A. P. Jain): (a) 65,522 maunds.

(b) Yes, Sir.

(c) Does not arise.

**Evictions in Tripura**

942. Shri Dasaratha Deb: Will the Minister of Food and Agriculture be pleased to state:

(a) the total number of persons evicted from the reserved forests of Udaipur, Tripura during 1958:

(b) the total number of persons arrested and convicted in this connection:

(c) the total number of Muslims among them;

(d) whether some of these persons had permanent houses from which they have been evicted; and

(e) if so, whether any compensation has been given to them?

The Minister of Food and Agriculture (Shri A. P. Jain): (a) No one has been evicted, but cases have been instituted in courts against 385 persons for encroachment in reserved forests.

(b) 54 arrested and 50 convicted.

(c) All are Muslims.

(d) and (e). Do not arise as none has been evicted.

**Properties Lost in Transit**

943. Shri P. L. Barupal: Will the Minister of Railways be pleased to state:

(a) the number and value of claims for properties lost in transit put forth in Bikaner and Ajmer Divisions from August, 1957 to August, 1958;

(b) for what amount claims have been accepted;

(c) to what extent claims have been met;

(d) the amount of unsatisfied claims; and

(e) what agencies have been responsible mostly for loss of such properties?

The Deputy Minister of Railways. (Shri S. V. Ramaswamy): (a)

	Ajmer Division	Bikaner Division
No. of claims	4,584	7,787
Amount of Claims.	Rs. 10 lakhs approximately.	Rs. 7 lakhs approximately.
(b) & c	Rs. 1,11,251	Rs. 5,02,123
(d)	Rs. 2 lakhs approximately on 178 claims still not finalised.	Rs. 64,000 approximately on 702 claims still not finalised.

(e) The main causes giving rise to the claims are (1) pilferages and thefts (2) other losses due to misdeliveries and misdespatches and (3) defective marking, labelling and packing.

**Horticulture Development in Himachal Pradesh**

944. Shri Daljit Singh: Will the Minister of Food and Agriculture be pleased to state:

(a) the sum provided for horticultural development in Himachal Pradesh during 1958-59 so far; and

(b) the schemes sanctioned and executed?